

**GOVERNMENT OF TELANGANA**  
**ABSTRACT**

**ADVOCATE GENERAL FOR THE STATE OF TELANGANA** – Appointment of Sri A.Sudarshan Reddy, Senior Advocate, High Court for the State of Telangana as Advocate General for the State of Telangana – Notification - Orders – Issued.

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**LAW (G) DEPARTMENT**

G.O.Rt.No.636

Dated: 30.12.2023.  
Read the following:-

1. G.O.Ms.No.1640, Home (Courts-C) Department, dated 21.08.1961.
2. G.O.Rt.No.15, Law, dated 09.06.2016.
3. G.O.Rt.No.634, Law, dated 30.12.2023.

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**ORDER:**

The following notification shall be published in the Telangana Gazette.

**NOTIFICATION**

In exercise of the powers conferred by Article 165 (1) of the Constitution of India, Her Excellency, the Governor of Telangana, is pleased to appoint Sri A.Sudarshan Reddy, Senior Advocate, High Court for the State of Telangana, as Advocate General for the State of Telangana with effect from the date on which he assumes charge of the office.

**(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)**

**R.THIRUPATHI,**  
Secretary to Government,  
Legal Affairs, Legislative Affairs and Justice.

To

**Sri A.Sudarshan Reddy**, Senior Advocate,  
High Court for the State of Telangana, Hyderabad.  
The Additional Advocate General, State of Telangana.  
The Registrar General, High Court for the State of Telangana.  
The Director of Printing and Stationery, Hyderabad,  
for publication in the Telangana Gazette.

**Copy to:** All the Departments of Secretariat.

- “ : All the Heads of the Departments.
- “ : All the District Collectors.
- “ : All the Principal District and Sessions Judges in the State.
- “ : The Secretary to the Governor of Telangana,  
Raj Bhavan, Hyderabad.
- “ : The Principal Secretary to Hon'ble Chief Minister.
- “ : The General Administration (Spl.B) Department.
- “ : The Registrar, Supreme Court of India, New Delhi.
- “ : The Special Officer, Advocate-on-Record, Telangana Bhavan,  
No.1, Ashoka Road, New Delhi 110 001.
- “ : The Administrator, Government Pleaders' Office,  
High Court Buildings, Hyderabad.
- “ : The Administrative Officer, O/o. the Advocate General,  
High Court Buildings, Hyderabad.

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- .. : The Public Prosecutor, High Court for the State of Telangana.
- .. : All the Government Pleaders' through the Administrator,  
Government Pleaders' Office, High Court Buildings, Hyderabad.
- .. : The Director of Information and Public Relations, Hyderabad.
- .. : The Accountant General, Telangana, Hyderabad.
- .. : The Pay and Accounts Officer, Hyderabad.
- .. : The Dy. Pay and Accounts Officer, M.J. Market, Hyderabad.
- .. : The Private Secretaries to all Ministers.
- .. : The OSD to Chief Secretary.
- .. : P.S. to Secretary, Law Department.
- .. : All the Officers and Sections in Law Department.
- .. : S/f and S/c.

//Forwarded: By Order//

  
SECTION OFFICER